

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24065/2017

(Arising out of impugned final judgment and order dated 27-07-2017  
in CWJC No. 3208/2017 passed by the High Court of Judicature at  
Patna)

PUNAM ARYA &amp; ORS.

Petitioner(s)

VERSUS

THE STATE OF BIHAR &amp; ORS.

Respondent(s)

Date : 22-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Jitendra Kumar, AOR  
Mr. Alok Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

Until further orders, there shall be stay of termination  
of the petitioners on the ground that they have not passed the  
evaluation test.

Tag with SLP(C) No.38759/2016.

(SWETA DHYANI)  
SENIOR PERSONAL ASSISTANT(RENU DIWAN)  
ASST.REGISTRAR